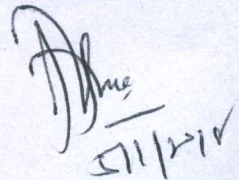


**BENCH-I****NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**Cont A No.340/KB/2017 in  
C.P No. 49/2008**Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh  
2. Hon'ble Member (J) Shri Jinan K.R****ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05<sup>th</sup> January 2018, 10.30 A.M**

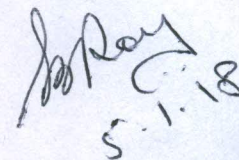
Name of the Company		Prabhu Nath sharma & Ors-Vs-Biswanath Sharma & Ors	
Under Section		397/398	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. PATITA PABAN BISWAL, ADV
2. KULDIP MAHAR ADV
3. SRISTIO. ROY, ADV

R-2 &amp; 4

  
5/1/18

1. REETOBROTO MITRA, ADV } R3 - R5

  
5.1.18

1. Anup Nath Bhattacharyya.
2. Amerita Lal Chatterjee
3. Gayani Das.

for Petitioner

  
5/1/18**ORDER**

Ld. Counsel for the petitioners and the respondent nos.  
1, 3, 4 and 5 is present.



Pleadings are complete. Both the parties are directed to file written submissions within 3 weeks with a copy in advance to the opposite parties.

List it on 28/02/2018 for arguments.

sd

(Jinan K.R.)  
Member (J)

sd

(V.P.Singh)  
Member (J)